

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR  
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF JUNE, 2017**

S.No.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION				DISPOSAL				CLOSING BALANCE
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	<b>MAIN CASES :-</b>	01.06.2017									30.06.2017
	<b>CIVIL SIDE:-</b>										
1	CIVIL FIRST APPEAL	8944	0	0	73	73	0	0	12	12	9005
2	CIVIL SECOND APPEAL	4437	0	0	53	53	0	0	17	17	4473
3	EXECUTION FIRST APPEAL	51	0	0	1	1	0	0	0	0	52
4	EXECUTION SECOND APPEAL	12	0	0	2	2	0	0	2	2	12
5	CIVIL MISC. APPEAL	22193	0	36	393	429	0	6	32	38	22584
6	CIVIL REVISION	475	0	0	10	10	0	0	3	3	482
7	CIVIL REVIEW	725	0	15	53	68	0	2	0	2	791
8	INCOME TAX REFERENCE	0	0	0	0	0	0	0	0	0	0
9	OTHER TAX REFERENCE	105	0	38	0	38	0	0	0	0	143
10	TAX CASES	0	0	0	0	0	0	0	0	0	0
11	CUSTOM APPEAL	17	0	4	0	4	0	2	0	2	19
12	INCOME TAX APPEAL	508	0	49	0	49	0	23	0	23	534
13	WEALTH TAX APPEAL	19	0	0	0	0	0	0	0	0	19
14	SALES TAX REVISION	333	0	0	59	59	0	0	39	39	353
15	TESTAMENTARY CASES	1	0	0	0	0	0	0	0	0	1
16	COMPANY PETITION	87	0	0	0	0	0	0	0	0	87
17	COMPANY EXECUTION PETITION	2	0	0	0	0	0	0	0	0	2
18	COMPANY APPEAL	20	0	0	0	0	0	0	0	0	20
19	COMPANY APPLICATION	224	0	0	2	2	0	0	0	0	226
20	COMPANY SUIT	3	0	0	0	0	0	0	0	0	3
21	COMPANY LIQUIDN. CASES	46	0	0	0	0	0	0	0	0	46
22	ELECTION PETITION	4	0	0	0	0	0	0	0	0	4
23	SPECIAL APPEAL (CIVIL)	32	0	6	0	6	0	0	0	0	38
24	SPECIAL APPEAL (WRITS)	2440	0	156	0	156	0	34	0	34	2562
25	CIVIL CONTEMPT	2521	0	20	61	81	0	5	4	9	2593
26	CIVIL WRITS	54455	0	28	1197	1225	0	25	303	328	55352
27	RECRIMINATION PETITION	0	0	0	0	0	0	0	0	0	0
28	CROSS OBJECTION	611	0	0	13	13	0	0	1	1	623
29	CIVIL REFERENCE	1	0	0	0	0	0	0	0	0	1
	<b>TOTAL (A)</b>	<b>98266</b>	<b>0</b>	<b>352</b>	<b>1917</b>	<b>2269</b>	<b>0</b>	<b>97</b>	<b>413</b>	<b>510</b>	<b>100025</b>
	<b>CRIMINAL SIDE:-</b>										
1	MURDER REFERENCE	2	0	0	0	0	0	0	0	0	2
2	CRIMINAL APPEAL	19865	0	13	115	128	0	21	52	73	19920
3	CRIMINAL REVISION	6990	0	0	128	128	0	0	41	41	7077
4	CRIMINAL MISC. PETITION (U/S 482 CR.P.C.)	10015	0	0	321	321	0	0	46	46	10290
5	CRIMINAL MISC. BAIL (U/S 438 & 439 CR.P.C.)	760	0	0	1037	1037	0	0	793	793	1004
6	CRIMINAL CONTEMPT	22	0	0	0	0	0	0	0	0	22
7	CRIMINAL REFERENCE	1	0	0	0	0	0	0	0	0	1
8	HABEAS CORPUS	17	0	11	0	11	0	7	0	7	21
9	CRIMINAL LEAVE TO APPEAL	1175	0	2	30	32	0	0	63	63	1144
10	CRIMINAL WRITS	577	0	0	33	33	0	0	17	17	593
	<b>TOTAL (B)</b>	<b>39424</b>	<b>0</b>	<b>26</b>	<b>1664</b>	<b>1690</b>	<b>0</b>	<b>28</b>	<b>1012</b>	<b>1040</b>	<b>40074</b>
	<b>TOTAL (A+B)</b>	<b>137690</b>	<b>0</b>	<b>378</b>	<b>3581</b>	<b>3959</b>	<b>0</b>	<b>125</b>	<b>1425</b>	<b>1550</b>	<b>140099</b>
	<b>OTHER ORIGINAL JURISDICTION CASES:-</b>										
1	ARBITRATION APPLICATION	144	0	0	14	14	0	0	1	1	157
2	LEAVE TO APPEAL TO S.C.	1	0	0	0	0	0	0	0	0	1
3	CIVIL TRANS. APPLICATION	125	0	0	13	13	0	0	1	1	137
4	CRIMINAL TRANSFER	66	0	0	2	2	0	0	0	0	68
	<b>TOTAL (C)</b>	<b>336</b>	<b>0</b>	<b>0</b>	<b>29</b>	<b>29</b>	<b>0</b>	<b>0</b>	<b>2</b>	<b>2</b>	<b>363</b>
	<b>GRAND TOTAL (A+B+C)</b>	<b>138026</b>	<b>0</b>	<b>378</b>	<b>3610</b>	<b>3988</b>	<b>0</b>	<b>125</b>	<b>1427</b>	<b>1552</b>	<b>140462</b>